



**RESERVE BANK OF INDIA, BHOPAL
ESTATE DEPARTMENT**

Annual Maintenance Contract (AMC) for Horticulture and gardening works at the Bank's Main Office Premises at Arera Hills and Staff Quarters Premises at Char Imli, Bhopal.

Notice Inviting Tender (NIT)

Name of Tenderer _____

Address: _____

Last date of Submission	:	Upto 10:00 Hrs of April 29, 2026
Date & time of opening of Part – I & II (i.e., Technical and Price Bid)	:	Part I (Techno-Commercial Bid) of the tender shall be opened at 11.30 Hrs on April 29, 2026. If no special conditions are put forth by the bidders, Part II (Price Bid) of the tender shall also be opened thereafter on the same day or else Part II (Price Bid) shall be opened on a subsequent date which shall be intimated to the bidders only by e-mail.

Note: This notice is being published for information only and is not an open invitation to quote in this limited tender. Participation in this tender is by invitation only and is limited to the selected Procuring Entity's enlisted contractors. Unsolicited offers are liable to be ignored. However, contractors who desire to participate in such tenders in future may apply for enlistment with RBI as per procedure.

DISCLAIMER

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The information is not intended to be exhaustive. Interested parties are required to make their own inquiries and respondents will be required to confirm in writing that they have done so and they do not rely only on the information provided by RBI in submitting the Tender. The information is provided on the basis that it is non-binding on Reserve Bank of India or any of its authorities or agencies or any of their respective officers, employees, agents or advisors.

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No reimbursement of cost of any type will be paid to persons or entities expressing interest.

RESERVE BANK OF INDIA, BHOPAL
ESTATE DEPARTMENT
SECTION - I
NOTICE INVITING TENDER (NIT)
(Only through e-procurement)
SCHEDULE OF TENDER (SOT)

NOTE: This is a limited tender. Only those bidders/vendors who are empanelled under “Development and Maintenance of Garden and Supply of Plants Pots, Garden Earth, Manure, horticultural works etc” category are eligible to participate in this tender. Bidders are advised to check with RBI, Bhopal regarding their eligibility for this tender before participating.

a. e-Tender no	RBI/Bhopal Regional Office/Estate/1/26-27/ET/21
b. Mode Of Tender	e-Procurement System (Online Part I – Technical Bid and Part II - Price Bid) through https://www.mstcecommerce.com/eprocn
c. Date of NIT available to parties to download	From 12:00 Hrs of April 15, 2026 upto 18:00 Hrs on April 21, 2026.
d. Pre-Bid meeting – Offline –	April 22, 2026 at 11:30 Hrs Location - Estate Department, 5 th Floor, Reserve Bank of India, Hoshangabad Road, Arera Hills, Bhopal
e. i) Performance Bank Guarantee ii) Estimated cost iii) Tender Fees iv) Earnest Money Deposit (Last date and time for receipt of EMD at RBI Bhopal)	Performance Bank Guarantee of 5% of the accepted contract value, to be submitted by the successful bidder, within 14 days from the date of acceptance of the tender by the Bank in writing. ₹72,44,143/- NIL ₹1,44,883/- (To be submitted by all the bidders) Upto 10:00 Hrs on April 29, 2026
f. Date of Starting of e-Tender for submission of online Technical and price Bid at	11:00 Hrs of April 23, 2026 https://www.mstcecommerce.com/eprocn
g. Date of closing of online e-tender for submission of Technical & Price Bid.	10:00 Hrs of April 29, 2026

h. Date & time of opening of Part-I & II (i.e., Technical and Price Bid)	Part I (Techno-Commercial Bid) of the tender shall be opened at 11:30 Hrs on April 29, 2026. If no special conditions are put forth by the bidders, Part II (Price Bid) of the tender shall also be opened thereafter on the same day or else Part II (Price Bid) shall be opened on a subsequent date which shall be intimated to the bidders only by e-mail.
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In the event of any date indicated above being declared a Holiday, the next working day shall become the effective date for the respective purpose mentioned therein.

Important instructions for E-procurement

Bidders are requested to read the terms & conditions of this tender before submitting your online tender.

Process of E- tender:

A) Registration: The process involves vendor's registration with MSTC e-procurement portal which is free of cost. Only after registration, the vendor(s) can submit his/their bids electronically. Electronic Bidding for submission of Technical Bid as well as Commercial Bid will be done over the internet. The Vendor should possess Class III signing type digital certificate. Vendors are to make their own arrangement for bidding from a P.C. connected with Internet. MSTC is not responsible for making such arrangement. (Bids will not be recorded without Digital Signature).

SPECIAL NOTE: THE TECHNICAL BID AND THE COMMERCIAL BID HAS TO BE SUBMITTED ON-LINE AT <https://www.mstcecommerce.com/eprocn/eprochome/rbi>

1) Vendors are required to register themselves online with <https://www.mstcecommerce.com/eprocn> → e-Procurement → PSU/Govt depts → Select RBI Logo-

>Register as Vendor -- Filling up details and creating own user id and password → Submit.

2) Vendors will receive a system generated mail confirming their registration in their email which has been provided during filling the registration form.

In case of any clarification, please contact RBI/MSTC, (before the scheduled time of the e-tender).

Contact person (RBI):

1. Shri Sabu Antony, Manager (Technical) – 0755-2519570
2. Shri Yogesh Sharma, Assistant Manager – 0755-2519596 (estatebhopal@rbi.org.in)

Contact person (MSTC Ltd):

MSTC IVRS Helpdesk number: 07969066600

After system settings please download "Bidding Guide" for better understanding the bid-submission process

MSTC Bhopal Office numbers: 0755-2552241, 2593772, 2593775, 2593776;

Mr. Neeraj Mathur, Dy.Manager, Mob. 8871111473, Email: bplopn4@mstcindia.in, mstcbpl@mstcindia.in

B) System Requirement:

- i. Windows 7 or above Operating System
- ii. IE-7 and above Internet browser.
- iii. Signing type digital signature
- iv. Latest updated JRE 8 (x86 Offline) software to be downloaded and installed in the system.

To disable "Protected Mode" for DSC to appear in The signer box following settings may be applied.

- Tools => Internet Options => Security => Disable protected Mode If enabled- i.e., Remove the tick from the tick box mentioning "Enable Protected Mode".
- Other Settings:

Tools => Internet Options => General => Click on Settings under “browsing history/ Delete Browsing History” => Temporary Internet Files => Activate “Every time I Visit the Webpage”.

To enable ALL active X controls and disable ‘use pop up blocker’ under Tools Internet Options→ custom level (Please run IE settings from the page <https://www.mstcecommerce.com/eprocn> once)

2. The Techno-commercial Bid and the Price Bid shall have to be submitted online at <https://www.mstcecommerce.com/eprocn/>. Tenders will be opened electronically on specified date and time as given in the Tender.
3. All entries in the tender should be entered in online Technical & Commercial Formats without any ambiguity.

Special Note towards Transaction fee:

The vendors shall pay the transaction fee using “Transaction Fee Payment” Link under “My Menu” in the vendor login. The vendors have to select the particular tender from the event dropdown box. The vendor shall have the facility of making the payment either through NEFT or Online Payment. On selecting NEFT, the vendor shall generate a challan by filling up a form. The vendor shall remit the transaction fee amount as per the details printed on the challan without making change in the same. On selecting Online Payment, the vendor shall have the provision of making payment using its Credit/ Debit Card/ Net Banking. Once the payment gets credited to MSTC’s designated bank account, the transaction fee shall be auto authorized and the vendor shall be receiving a system generated mail.

Transaction fee is non-refundable.

A vendor will not have the access to online e-tender without making the payment towards transaction fee.

NOTE:

Bidders are advised to remit the transaction fee well in advance before the closing time of the event so as to give themselves sufficient time to submit the bid.

4. Information about tenders /corrigendum uploaded shall be sent by email only during the process till finalization of tender. Hence the vendors are required to ensure that their corporate email I.D. provided is valid and updated at the time of registration of vendor with MSTC. Vendors are also requested to ensure validity of their DSC (Digital Signature Certificate).
5. E-tender cannot be accessed after the due date and time mentioned in NIT.

6. Bidding in e-tender:

- a. Vendors need to submit necessary EMD (Earnest Money Deposit), Transaction fees (If any) to be eligible to bid online in the e- tender. Transaction fees are non-refundable. No interest will be paid on EMD. EMD of the unsuccessful vendor(s) will be refunded by the tender inviting authority in due course.
- b. The process involves Electronic Bidding for submission of Technical and Price Bid.
- c. The vendor(s) who have submitted transaction fee can only submit their Technical Bid and Price Bid through internet in MSTC website <https://www.mstcecommerce.com/eprocn> → e-procurement →PSU/Govtdepts→ Login under RBI→My menu→ Auction Floor Manager→ live event →Selection of the live event.
- d. The vendor should have running JAVA application. This exercise has to be done immediately after opening of Bid floor. Then they have to fill up Common terms/Commercial

- specification and save the same. After that, they should click on the Technical bid. If this JAVA application does not run, then the vendor will not be able to save/submit his Technical bid.
- e. After filling the Technical Bid, vendors have to click 'save' for recording the same. Once the Price Bid link becomes active and the details are filled up, vendors have to click on "save" to record the Price bid. After both the Technical bid & Price bid have been saved, vendor has to click on the "Final submission" button to register the bids.
 - f. Vendors are instructed to use Attach Doc button to upload documents. Multiple documents can be uploaded.
 - g. In all cases, vendors are advised to use their own ID and Password along with Digital Signature at the time of submission of their bids.
 - h. During the entire e-tender process, the vendors will remain completely anonymous to one another and also to everybody else.
 - i. The e-tender floor shall remain open from the pre-announced date & time and for as much duration as mentioned above.
 - j. All electronic bids submitted during the e-tender process shall be legally binding on the vendor. Any bid will be considered as the valid bid offered by that vendor and acceptance of the same by the Buyer will form a binding contract between employer and successful bidder for execution of the work.
 - k. It is mandatory that all the bids are submitted with digital signature certificate otherwise the same will not be accepted by the system.
 - l. The vendor should upload all the credentials / documents as per format of Bank along with technical bid. Otherwise, the tender will be treated as cancelled.
 - m. Employer reserves the right to cancel or reject or accept or withdraw or extend the tender in full or part as the case may be without assigning any reason thereof.
 - n. No deviation of the terms and conditions of the tender document is acceptable. Submission of bid in the e-tender floor by any vendor confirms his acceptance of terms & conditions for the tender. Any order resulting from this tender shall be governed by the terms and conditions mentioned therein.
 - o. The tender inviting authority has the right to cancel this e-tender or extend the due date of receipt of bid(s) without assigning any reasons thereof.
 - p. Vendors are requested to read the vendor guide and see the video in the page <https://www.mstcecommerce.com/eproc/eprochome> to familiarize them with the system before bidding.
 - q. Vendors are requested to quote GST as per Government rules. No change in quoted rates will be accepted.

7. All the above Eligibility criteria papers duly signed and sealed on all pages shall be uploaded on MSTC site and same will be downloaded at the time of opening Part-I of tender for examination by the Bank. Further, the contractor should submit the original of the documents to the Bank when demanded for further tendering process.

8. The Bank will evaluate the said reports before evaluation of price bid of the tenders. If any tenderer is not found to possess the required eligibility for participating in the tendering process at any point of time, the Bank reserves the right to reject his offer even after opening of Part-I of the tender. The Bank is not bound to assign any reason for doing so.

9. The Bank is not bound to accept the lowest tender and reserves the right to accept either in full or in part any tender. The Bank also reserves the right to reject all the tenders without assigning any reason there for.

Regional Director
Reserve Bank of India
Bhopal